## INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA

CONSTITUTION OF KOLKATA BENCHES FROM 02/12/2024 TO 05/12/2024 [ 06/12/2024 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application ]

"Patna" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) & Shri Rajesh Kumar, Accountant Member (Hybrid Court Hearing at 10:30 AM)
"C" Bench (Hybrid)	Shri Sanjay Garg, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing at 10:30 AM) Bench will not function only on 02/12/2024 (Monday)
"A" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "Patna" Bench)
"SMC" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "C" Bench)

Note: 1. "B" Bench of Kolkata & "Guwahati" Bench will not function this week.

- 2. "C" Bench of Kolkata will not function on 02/12/2024 (Monday).
- 3. "A" Bench of Kolkata will start after completion of "Patna" Bench.
- 4. "SMC" Bench of Kolkata will start after completion of "C" Bench.

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